

**Financial Estimates and Performance Budget for 1995-96 of Employees' State Insurance Corporation**

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): I beg to lay on the Table : a copy of the Financial Estimates and Performance Budget for the year 1995-96 (Hindi and English versions) of the Employees' State Insurance Corporation under Section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-7453/95]

**Memorandum of Understanding Between the Telecommunications Consultants India Ltd. and the Department of Telecommunications for 1994-95.**

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : I beg to lay on the Table : a copy of the Memorandum of Understanding (Hindi and English versions) between the Telecommunications Consultants India Limited and the Department of Telecommunications for the year 1994-95.

[Placed in Library. See No. LT-7438/96]

**Annual Report and Review on the Working of Chemicals and Allied Products Export Promotion Council, Calcutta for 1993-94 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1993-94.

[Placed in Library. See No. LT-7454/95]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Calcutta, for the year 1993-94.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Calcutta, for the year 1993-94, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board, for the year 1993-94.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-7455/95]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the India Tea and Restaurants Limited, Bombay for the year 1993-94.
- (ii) Annual Report of the India Tea and Restaurants Limited, Bombay, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-7456/95]

- (6) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 1993-94, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 1993-94.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-7457/95]

**Notification under Customs Act, 1962 and Central Excises and Salt Act, 1944 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): I beg to lay on the Table :

- (1) A copy each of the following Notification (Hindi and English versions) under section 159 of the Customs Act, 1962 :

- (i) G.S.R. 880(E) published in Gazette of India dated the 23rd December, 1994 together with an explanatory memorandum making certain amendments in the Notification No. 203/92-Cus., dated the 19th May, 1992 so as to permit duty-free import of inputs specified in input-output norms in the Exim Policy.
- (ii) S.O. 74(E) published in Gazette of India, dated the 4th January, 1995 together with an explanatory memorandum making certain amendments in the Notification No. 208/77-Cus., dated the 1st October, 1977 so as to provide duty drawback facility on exports of goods to Bhutan and Myanmar through Land Customs Stations